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Title: Ruling regarding notices of Adjournment Motion.

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Sarvashri Jay Prakash Narayan Yadav, Md. Badaruddoza Khan, Prof. Saugata Roy, Sarvashri Mallikarjun Kharge, Jyotiraditya M. Scindia and Rajeev Satav on different issues.

The matters though important do not warrant interruption of business of the day. The matters can be raised through other opportunities.

I have, therefore, disallowed all the notices of Adjournment Motion.

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